

(b) if so, what steps have been taken to correct the situation?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) Yes, Sir.

(b) Government have taken various steps of which mention could be made of the following:

- Intensive monitoring of projects by the Ministry of Programme Implementation through monthly/quarterly monitoring system;
- Setting up of Task Force/Empowered Committees for problem solving and speedy implementation of projects;
- In-depth periodical review of progress of projects by administrative Ministries and constant pressure on project authorities for expeditious completion;
- Close follow-up by concerned Ministries and project authorities with State Government, equipment suppliers, contractors, consultants and other concerned agencies to minimise delays;
- Inter-ministerial coordination and interaction;
- Issue of directions for ensuring continuity of tenure of project head until the completion of project and 2—3 years beyond to ensure accountability for implementation.

Defence collaboration with U.S.A.

2055. SHRI CHITTA BASU: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal under Government's consideration for defence collaboration with U.S.A. and her western allies; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI K. C. PANT): (a) and (b) It is proposed to expand defence cooperation along the lines which have already been established in working together with the United States of America on certain Defence related technologies, such as Light Combat Aircraft (LCA) Project. It is also proposed to explore and identify other areas of Defence cooperation. It will not be in the national interest to disclose further details.

Allocation of amount for economic development in West Bengal

2056. SHRI CHITTA BASU: Will the Minister of PLANNING be pleased to refer to the answer to Unstarred Question 2009 given in the Rajya Sabha on the 26th November, 1987 and state:

(a) the amount of money promised by the Prime Minister in September, 1986 for West Bengal for the economic development of the State:

(b) the breakup of such financial assistances under each head; and

(c) how far these promises or assurances have since been implemented till date?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) to (c) A Statement is enclosed, as annexure. (See Appendix CXLVII, Annexure No. 85)

XMP—14 Super Computer

2057. SHRI CHITTA BASU: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question No. 1057 given in Rajya Sabha on the 3rd March, 1988 and state:

(a) whether the commercial negotiations with the manufacturers of XMP-14 Super Computer have since been completed;

(b) whether all arrangements regarding the purchase of the super computer have since been finalised; and

(c) if so, the details of the arrangements?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHP- K. R. NARAYANAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) the commercial negotiations were completed and contract for purchase of the Supercomputer Cray XMP-14 was signed between the Government of India, Department of Science and Technology and M/s. Cray Research Inc., USA on 5-5-1988. On the same day, Agreement for the supply of System Software and Hardware Main' Quince was also signed.

Indian reaction to shooting down of Iranian airliner in the Gulf

20. V SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether the Indian Representative in the U.N. Security Council supported an international enquiry into the recent shooting down of an Iranian airliner by a U.S. Warship over the Persian Gulf killing around 300 passengers and crews including Indians, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): Yes, Sir.

The UN Security Council adopted a resolution welcoming the decision of the International Civil Aviation Organisation (ICAO) to investigate the incident in its 'technical' aspects. The Indian representative made a statement during the debate expressing India's support for the enquiry to be undertaken by ICAO.

Helicopters for Navy

2059. SHRI RAM NARESH YADAV: Will the Minister of DEFENCE be pleased to state:

(a) whether there is a proposal under Government's consideration to buy helicopters for Navy to enhance missile detection capabilities of the naval fleet;

(b) if so, what are the other programmes of Government to modernise the Navy and Air Force; and

(c) whether any agreements for the supply of the helicopters and material for construction of missile frigates, missile boats and other support vehicles has been placed with any foreign country?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) to (c). The modernisation plan of the Indian Navy includes the enhancement of its missile detection capabilities. The modernisation of the Armed Forces is an on-going process related to the threat perception and the intended roles of the Armed Forces.

उत्तर प्रदेश में पम्प सैटों का लगाया जाना

2060. श्री सत्य प्रकाश मलवीय : क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों के दौरान केन्द्रीय सरकार द्वारा उत्तर प्रदेश सरकार को पम्प सैटों को लगाने के लिये कुल कितनी वित्तीय सहायता प्रदान की गयी ; और

(ख) उक्त अवधि के दौरान कितने पम्प सैट लगाये गये और मूलतः कुल कितने पम्प सैट लगाये जाने की योजना बनाई गयी थी ?

जल संसाधन मंत्रालय में राज्य मंत्री (श्रीमती वृष्णा साहू) : (क) केन्द्र सरकार लघु सिंचाई कार्यों, जिसमें पम्प सैटों का प्रतिष्ठापन शामिल है, के लिये विभिन्न केन्द्र प्रायोजित योजनाओं के अन्तर्गत राज्य सरकारों को केन्द्रीय सहायता प्रदान करती है। केन्द्र द्वारा क्षेत्रवार तथा मदवार निधियां निर्मुक्त नहीं की जाती हैं। कृषि मंत्रालय द्वारा संचालित की जा रही कृषि उत्पादन बढ़ाने हेतु छोटे तथा सीमांत किसानों को सहायता की योजना के अन्तर्गत 1411.72 लाख रुपये